

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRL.M.P.NOS. 12701-12702/2007 in CRIMINAL APPEAL NO(s). 876 OF 2006

SAWAILAL & ORS.

Appellant (s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(Appln. for bail, exemption from filing official translation)
(With office report dt. 25.9.2007)

Date: 09/10/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT (IN CHAMBERS)

For Appellant(s) Mr. Anis Ahmed Khan, Adv.

Mr. Shoaib Ahmad Khan, Adv.

For Respondent(s)

Mr. Naveen Kumar Singh, Adv.

Mr. Shashwat Gupta, Adv.

Mr. Aruneshwar Gupta, Adv.

UPON hearing counsel the Court made the following
ORDER

The prayer for bail is rejected.

If the petitioners seek any specialised medical treatment, the jail
authorities will explore the possibility of providing it to them.

(S. Thapar)
PS to Registrar

(Neeru Bala Vij)
Court Master